

**IN THE HIGH COURT OF JHARKHAND AT RANCHI  
Cr. Appeal (D.B.) No.90 of 2019**

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Md. Sahid Ansari ..... **Appellant**

**Versus**

The State of Jharkhand ..... **Respondent**

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**CORAM: HON'BLE MR. JUSTICE RONGON MUKHOPADHYAY  
HON'BLE MR. JUSTICE RAJESH KUMAR  
Through-Video Conferencing**

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For the Appellant : Mr. G. P. Roy, Advocate

For the State : A.P.P

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**08/Dated: 08<sup>th</sup> September, 2021**

**I.A. No.6518 of 2020**

1. Mr. G. P. Roy, learned counsel for the appellant, does not want to press this interlocutory application.
2. Accordingly, I.A. No.6518 of 2020 stands dismissed as not pressed.

**(Rongon Mukhopadhyay, J.)**

**(Rajesh Kumar, J.)**

Chandan/-